

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

CP No. 541(ND)/2016

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
26.10.2017**

**NAME OF THE COMPANY: M/s. Logix Estates Pvt. Ltd. Vs. Logix  
Developers Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

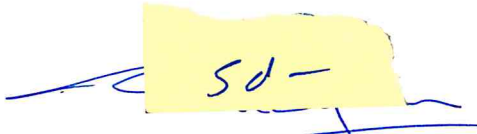
**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

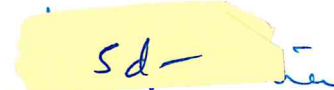
For the Petitioner (s): Mr. Prashant Jain, Advocate

For the Respondent (s): None

**ORDER**

This case has been transferred from the Hon'ble Principal Bench. Request for adjournment is being made on behalf of the Petitioner. At his request adjourned to 2<sup>nd</sup> November, 2017.

  
(S. K. Mohapatra)  
Member (T)

  
(Ina Malhotra)  
Member (J)